

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.216
CP 6 of 2019

Proceedings under Section 241-242 of Co. Act, 2013

IN THE MATTER OF:

Rameshchandra Lajpatrai Agrawal & Ors
V/s
Shobhashree Spinners Pvt Ltd & Ors

.....Applicant

.....Respondent

Order delivered on: 06/06/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Ravi Pahwa, Adv. a.w Mr. Abeer Chawla, Adv.
For the Respondent : Mr. Bhas Deshpande, PCS for R – 1 to 4 for Ms. Shilpi
Thapar, PCS

ORDER

Ld. PCS for the respondent seeks adjournment.

List for further consideration on 25.07.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)